

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:644
ANSWERED ON:22.11.2000
NGOS BLACKLISTED IN NORTH EAST .
VINAY KUMAR SORAKE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government are aware that a large number of Non Governmental Organisation (NGOs) who have been getting grants from various Ministries are misusing the funds;
- (b) whether the Minister had declared in Guwahati that most of the NGOs in the North-East have been found to be misusing grants disbursed to them and that many such NGOs have been blacklisted by the Ministry;
- (c) if so, details thereof;
- (d) whether the Ministry has set up its own audit and inspection cell to keep a direct vigil on the NGOs;
- (e) whether the list of NGOs blacklisted has been circulated to all other Ministries where grants are disbursed to NGOs already blacklisted by the Social Justice & Empowerment Ministry; and
- (f) if so, the steps taken by the Government to ensure co-ordination between the Ministries in this regard?

Answer

The MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

(SMT. MANEKA GANDHI)

- (a) No, Sir. However it is a fact that a few of the voluntary organizations receiving funds from the Ministry are not delivering services commensurate with the funds released and are misusing the funds.
- (b)&(c) No, Sir. The Minister of Social Justice & Empowerment has visited Guwahati in November 1998, along with a team of the officers of the Ministry to create awareness and encourage NGOs to take up schemes of the Ministry.
- (d) The Ministry by and large depends on the inspection reports received from State Government and representatives of Designated Inspection Agencies but also deposes its own officers for inspection where it deems this to be necessary. The NGOs submit audited accounts along with their applications for grant-in-aid assistance and the office of the Chief Controller of Accounts attached with this Ministry deposes its audit teams for audit in selected cases.
- (e) Yes, Sir.
- (f) The Government has appointed the Planning Commission as Nodal Agency and in June, 2000 a standing committee of Secretaries on voluntary organizations/non-governmental organizations was constituted to ensure coordination between the Ministries on this and other related issues.